

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

T.P.No.147/2017  
CP-923/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> July, 2017, 10.30 A.M**

Name of the Company		Khioria Builders & Contractors Pvt.Ltd. & Ors. <b>Amalgamation</b>	
Under Section		391(2), 394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 CA SHASHI ANAND  
FCA

PETITIONER

*[Signature]*  
18/7/17

**ORDER**

Ld. Pr. CA for the petitioner has filed affidavit of compliance of the order dated 16/05/2017. The affidavit may be taken on record.

Heard the arguments of the Ld. Pr. CA for the petitioner.  
Reserved for Order.

*sdl-*  
(Vijai Pratap Singh)  
Member (J)